

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00302/2018

DATED THIS THE 17TH DAY OF DECEMBER, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C V SANKAR, MEMBER (A)

Shri.Srinivas M.Jamkhandi,
S/o (Late) Madhav Rao S.Jamkhandi,
Aged about 60 years,
Former Director (MSME),
Office of the Development Commissioner (MSME)
M/o MSME, Govt. of India,
Nirman Bhawan, New Delhi-110 011.
Residing at
Flat No: 203, SIRI OPERA
1st Cross, Munireddy Layout
Next to Deccan International School,
Padmanabanagar, Bengaluru-560 070.Applicant
(By Advocate Shri P. Kamalesan)

Vs.

1. The Secretary,
Ministry of Micro, Small &
Medium Enterprises,
Room No.169, Udyog Bhavan,
Government of India,
New Delhi-110 011.

2. The Addl. Secretary and
Development Commissioner (MSME)
Room #701, 7th Floor,
Nirman Bhawan, "A" Wing
Maulana Azad Road,
New Delhi-110 011.

3. The Secretary (Personnel)
Department of Personnel & Training,
Ministry of Personnel,
Public Grievances & Pensioners' Welfare
Government of India, Central Secretariat,
North Block, New Delhi-110 001.

4. The Secretary (Expenditure)
Ministry of Finance, Government of India,
Room #129-A, North Block,
New Delhi-110 001.

5. Shri.Anil Jain,
Pay & Accounts Officer (Ministry of Heavy Industry)
Ministry of Finance, Government of India,
Udyog Bhawan, New Delhi-110 011.

6. Pay and Accounts Officer,
PAO-MSME-New Delhi,
Room 601, Nirman Bhawan,
New Delhi-110 011.

7. The Manager,
State Bank of India,
Rajajinagar Industrial Estate Branch,
West of Chord Road,
Rajajinagar Industrial Estate,
Bengaluru-560 010.

.....Respondents

(By Shri H.R. Sreedhara, Counsel for Respondent No. 1 to 4,
Shri Vishnu Bhat, Counsel for Respondent No. 5 & 6 and
Shri Veerendra Patil, Counsel for Respondent No. 7)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

Heard. Applicant is a retired person. The respondents now submit that applicant had voluntarily retired and, therefore, they have a period of 3 months' time to settle the issue. Without any doubt, they have but for the rest of the time they are bound to pay interest at the rate of GPF available at that point of time minus the interest paid by the Bank. At this point of time, the respondents' counsel makes another submission that some amounts may have been paid in

excess to what is actually due to the applicant in case of Earned Leave but they are not very sure about it. Without any doubt, they can issue a show cause notice for it and then attempt to recover this amount if it is actually due. If that be so, we will reserve liberty to the applicant to challenge it but for the present we will dispose off the matter that after 3 months' time from the date of retirement the amount became payable minus the interest paid by the Bank will be settled and paid within the next one month.

2. OA is allowed to this extent. No order as to costs.

(C V SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No.170/00302/2018

Annexure A1	Copy of Notification No.A-19018/1485/97-Admn (P&T) dated 31.8.2017
Annexure A2	Copy of Notification/Corrigendum No.A-19018/1485/97-Admn (P&T) dated 20.9.2017
Annexure A3	Copy of mail dated 18.10.2017 from X-Director O/o DC MSME

Annexure A4	Copy of PPO dated 18.10.2017
Annexure A5	Copy of Authority for Gratuity dated 18.10.2017
Annexure A6	Copy of Grievance status
Annexure A7	Copy of Particulars Pensionary Benefits
Annexure A8	Copy of Status on 12.12.2017
Annexure A9	Copy of letter No.3/1/2017-Coord dated 6.11.2017
Annexure A10	Copy of Application for re-employment dated 12.10.2017
Annexure A11	Copy of application of Dr.T.V.Prabhakar, PRS
Annexure A12	Copy of mail- representation dated 29.11.2017
Annexure A13	Copy of mail – representation dated 3.12.2017
Annexure A14	Copy of Status on 12.12.2017
Annexure A15	Copy of Statement of Bank account of Applicant in SBI
Annexure A16	Copy of letter from PAO(SSI) dated 28.9.2017
Annexure A17	Copy of the Track Consignment
Annexure A18	Copy of letter No.A-60011/04/2015-A(P&T) dated 28.12.2017
Annexure A19	Copy of Grievance letter dated 4.1.2018
Annexure A20	Copy of order dated 2.1.2018
Annexure A21	Copy of the order dated 2.1.2018
Annexure A22	Copy of the representation dated 22.1.2018
Annexure A23	Copy of the letter dated 23.1.2018 to the Branch Manager, SBI
Annexure A24	Copy of mail sent to SBI on 16.1.2018
Annexure A25	Copy of letter of SBI team and compliance dated 23.1.2018

Annexures with Reply Statement

Annexure R1	Copy of Statement of Account of applicant
Annexure R2	Copy of Extract of Hold Transaction of applicant's SB Account

Annexures with MA No.479/2018

Annexure MA1	Copy of the chart in respect of amount due
Annexure MA2	Copy of the order dated 08.08.2017
Annexure MA3	Copy of the order dated 02.01.2018
